

Money Orders

583. **Shri Kumbhar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that some remitted Money Order Forms were found in the attached Mail Coach No. 2894 at Kharagpur Railway Station in Eastern Railway on the 16th December, 1957;

(b) whether the remittances were paid to the Payees or returned to the remitters according to these forms; and

(c) if not, the reason thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes—in the Kharagpur Railway Workshops.

(b) All the eight money orders of a total value of Rs. 305/- have been sent to the Postmaster, Cuttack, for payment to the payees. The Director, Posts and Telegraphs, Cuttack, has been asked to intimate immediately whether the payment has been made; and his reply is awaited.

(c) Does not arise.

Agricultural Loans in Tripura

584. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of certificates issued against tribal peasants who have failed to repay agricultural loans of pre-integration period in Tripura; and

(b) the number of certificates issued against peasants who have failed to repay agricultural loans of post-integration period in Tripura?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 1,186.

(b) 1,860.

Advisory Boards

585. **Shri T. K. Chaudhuri:** Will the Minister of Community Development be pleased to state:

(a) whether there are any State or States where members of Block Advisory Bodies representing special interests, such as multi-purpose rural Co-operative Societies are appointed on the basis of election, or all such appointments are made on the basis of nomination by the local administration or the Executive Government; and

(b) whether the Union Ministry of Community Development exercise any control or supervisory jurisdiction over such appointments?

The Minister of Community Development (Shri S. K. Dey): (a) Information from all States is not available. In most of the States representatives of special interests are nominated by the local officers or the State Government.

(b) Ministry of Community Development does not exercise any control or supervisory jurisdiction over the selection of members of Block Advisory Committees. A pattern for the composition of these Committees as will ensure that all sectors are fully represented, as far as possible, has been indicated to State Governments and the Ministry of Community Development influences the State Governments to conform to this pattern.

आसाम के कामाख्या मंदिर तक सड़क का निर्माण

१८६ श्री मोहन स्वस्वः : क्या परिवहन तथा संचार मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि तीर्थयात्रियों के कामाख्या मंदिर तक जाने के लिये गौहाटी के निकट कामाख्या मंदिर तक एक नई सड़क बनाई गई है ;

(ख) यदि हां, तो इस पर कितना व्यय हुआ है; और

(ग) क्या यह सारा व्यय केन्द्रीय सरकार द्वारा किया गया है अथवा उसका कुछ भाग राज्य सरकार ने भी दिया ?